

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 202 OF 2017 & IA No. 264 of 2019
APPEAL NO. 203 OF 2017
APPEAL NO. 337 OF 2017 AND
APPEAL NO. 338 OF 2017**

Dated: 27th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**APPEAL NO. 202 OF 2017 & IA No. 264 of 2019 &
APPEAL NO. 203 OF 2017**

**Espar Pak Ltd. & Ors. ... Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. K. Gopal Choudhary
Counsel for the Respondent(s) : Ms. Perna Singh
Mr. Prashant Mathur for R-2 & R-3**

APPEAL NO. 337 OF 2017

**Sudha Agro Oils and Chemical Industries Ltd. & Ors. ... Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. K. Gopal Choudhary
Counsel for the Respondent(s) : Ms. Perna Singh
Mr. Prashant Mathur for R-2 & R-3**

APPEAL NO. 338 OF 2017

Sudha Agro Oils and Chemical Industries Ltd. & Ors.

... Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. K. Gopal Choudhary

Counsel for the Respondent(s)

:

Ms. Perna Singh
Mr. Prashant Mathur for R-2 & R-3

ORDER

As agreed by the learned counsel for the parties, list these matters for hearing on **03.07.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Js/pk